

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).3719/2012

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

SURESH PAL SINGH Respondent(s)
(With prayer for interim relief and office report)

Date: 19/03/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Manoj Kr. Dwivedi, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue fresh notice with dasti service upon the
unserved sole respondent, which is permitted to be served
through the nearest Civil Court/Trial court, if process fee
and spare copy are paid/filed before 27.3.2012, else list
before the Hon'ble Judge in Chambers for non-prosecution.

If notice is issued, list again on 1.5.2012.

(S.G. SHAH)
REGISTRAR

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